

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

7. I.A. 1783/2024  
IN  
C.P. (IB)/318(MB)2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **19.04.2024**

NAME OF THE PARTIES: Bank of Maharashtra

VS

Gulabrao Khanderao Shinde

**Appearance:**

For the Applicant: Adv. Manoj Mishra

SECTION 95(1) OF IBC, 2016

---

**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

1. The above application has been filed by the RP for taking on record the report under Section 99 of the IBC. Ld. Counsel for the RP submits that the copy of the report has already been served on the Creditors as well as Respondent.
2. Respondent may file reply, if any, within 3 weeks after serving a copy on the other side. List on **20.05.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)